Central Administrative Tribunal Jammu Bench, Jammu

Hearing through video conferencing

O.A. No.061/333/2020

Tuesday, this the 11th day of August, 2020

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Dr. Bhagwan Sahai, Member (A)

Moti Lal Trakroo (Retired Senior Accounts Officer) Aged 63 years, Senior Citizen, R/o Late Janki Nath Trakroo, R/o H.No.44, Lane-2, Anand Nagar, Bohri Jammu-180002

- Applicant

(Applicant in person)

Versus

- The Principal Controller of Defence Accounts, Northern Command, Jammu, Narwal Pain, Satwari, Jammu-180003 e-mail <u>cda-jammu@nic.in</u> Fax 0191-2465068
- The Principal Controller of Defence Accounts, 'G' Block, K Kamraj Marg, New Delhi-110011 Email peda_nd@nic.in
- 3. The Integrated Financial Advisor (Army-Q) Room No.708, "A" Wing, Sena Bhawan, New Delhi, e-mail <u>ifaarmyaq.dad@hub.nic.in</u>
 Fax 011-23794388
- 4. The Controller General of Defence Accounts, Ulan Batar, Palam Delhi Cantt-10,
 Email: cgda@nic.in
 Fax: 011-25674806-21
- 5. Secretary (Defence Finance) Ministry of Defence 101-A South Block New Delhi

Email: defsecy@nic.in Fax: 011-23010044

Respondents

ORAL ORDER

{As per Hon'ble Mr. Justice L Narasimha Reddy, Chairman}

The applicant claims the relief of stepping up of his salary in terms of FR 22 under Revised Pay Rules (RPR), 2016.

- 2. We heard the applicant who argued the case in person.
- 3. Even from the averments in the OA, it is evident that the representation made by him in this behalf was rejected by the respondents through a detailed order dated 30.01.2019. Further, he felt aggrieved by that and made another representation, and that was also rejected on 13.02.2020. For reasons best known to him, the applicant did not challenge either of the orders. Therefore, we find it difficult to entertain the OA.
- 4. Accordingly, the OA is dismissed. However, we leave it open to the applicant to file a fresh OA challenging the orders dated 30.01.2019 and 13.02.2020. There shall be no order as to costs.

(DR.BHAGWAN SAHAI) MEMBER (ADMN.)

(JUSTICE L.NARASIMHA REDDY) CHAIRMAN

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